

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R A V A N I P A L S I N G H

Petition(s) for Special Leave to Appeal (C) No(s). 13418/2018

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. Petitioner(s)

V E R S U S

ABHISHEK SINGH

Respondent(s)

)

Date : 02-04-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr Rachit Mittal, Adv.
Mr. Sudhir Naagar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner prays for and is granted one weeks time to take fresh steps alongwith fresh particulars to effect service on the sole respondent, in view of return of notice unserved with postal remarks "no one of such name lives at this address".

List again on 9.7.2019.

AVANI PAL SINGH
Registrar